

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA) : (a) Yes, Sir.

(b) Rs. 18,225.62.

(c) Between 1950 and 1961.

(d) Due to the methods adopted by the former secretary of the society, now deceased, and absence of any complaint during the period from any body interested in the affairs of the society.

#### IMPORT OF HEAVY-TYPE TRACTORS

\*175. RAJA SHANKAR PRATAP SINGH : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to refer to the reply given to Starred Question No. 505 in the Rajya Sabha on the 14th March, 1966 and state :

(a) whether, in view of the liberalisation of import policy, additional foreign exchange will now be made available to the Government of Madhya Pradesh for import of heavy-type tractors; and

(b) if so, when the decision is likely to be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA) : (a) and (b) The question of releasing additional foreign exchange to the Government of Madhya Pradesh will be considered as soon as foreign exchange allocation is received. This Ministry is pursuing the matter.

#### REPORT OF CENTRAL STUDY TEAM ON ORISSA

\*176. SHRI B. C. PATTANAYAK :  
SHRI B. K. MAHANTI :

Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state :

(a) whether it is a fact that the team of Central Official which visited Orissa to study the famine conditions prevailing there have submitted any report; and

(b) if so, the specific measures suggested by the team for providing assistance to the famine-stricken people ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI P. GOVINDA MENON) : (a) and (b) Yes, Sir. The Central Team which visited Orissa in early May, 1966, submitted their report soon after their visit. Copies of the report were circulated to the Members of the Rajya Sabha on the 11th May, 1966. A summary of the main conclusions and recommendations of the team is placed on the Table of the Sabha. [See Appendix LVII, Annexure No. 11].

#### DELHI TRANSPORT UNDERTAKING

\*177. SHRI B. K. MAHANTI :

SHRI B. C. PATTANAYAK :

Will the Minister of TRANSPORT, AVIATION SHIPPING AND TOURISM be pleased to state :

(a) the total amount of loan so far advanced by the Central Government to the Delhi Transport Undertaking and the amount of loan that has been repaid by the Delhi Transport Undertaking; and

(b) whether there is any proposal under consideration by Government to set up a high powered committee to enquire into the financial position of the Undertaking ?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : (a) Loans amounting to Rs. 864.25 lakhs, excluding an initial capital of Rs. 38.13 lakhs, have so far been advanced to the Delhi Transport Undertaking. An amount of Rs. 278.53 lakhs has been repaid.

(b) A proposal to constitute a Special Committee to inquire into the working of the Delhi Transport Undertaking is under consideration.

\*178. [Transferred to the 10th August, 1966.]

#### STATUS OF EMPLOYEES OF FOOD CORPORATION OF INDIA

219. SHRI D. THENGARI : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state whether any final decision has been taken by Government regarding the status of the Food Department employees after they are permanently absorbed in the service of the Food Corporation of India ?